

>

Title: Need to enhance the monthly quota of kerosene and provide electricity to Adivasi families living in Chalakudy Parliamentary Constituency in Kerala.

SHRI K. P. DHANAPALAN (CHALAKUDY): There are 4 Adivasi colonies in Chalakudy area in Kerala. These are Adichilthotty, Aryakkavu, Vettuchuttakadu and Perumpra. In most of the families in the colonies, there is no electricity connection. The Adivasi families with no electricity connection are allotted 5 litres of Kerosene at reduced rate of Rs.72.50 per month. Those families with electricity connection are allotted 2 litres of Kerosene per month at normal rate. However, the electricity supply is interrupted frequently due to the attack of wild animals on the supply lines and it is often replaced after a number of days. This lead to a situation where the present quota of Kerosene per month become insufficient to meet the requirement for one month to families both with electricity connection and also to those with no electricity connection. There are also complaints regarding the shortage of Kerosene to supply the present quota itself. Hence it is requested that the quota of Kerosene may be enhanced to both categories, with and without electricity connection and also to solve the problem of shortage of Kerosene. It is also requested that, Government may take urgent steps for providing electricity to all the Adivasi families. The possibility of electrification with the help of solar energy which is more suitable for the Adivasi families, who reside in the remote areas inside the forest may also be considered.